

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 458 of 1996

Wednesday, this the 17th day of April, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M.V. Ramaswamy, S/o K. Venkatachalam,  
Diesel Assistant, Erode.

.. Applicant

By Advocate Mr Martin G. Thottan.

Vs

1. Union of India through  
the General Manager,  
Southern Railway, Headquarters Office,  
Park Town P.O., Madras - 3.

2. The Divisional Personnel Officer,  
Southern Railway,  
Palghat Division, Palghat.

3. The Chief Personnel Officer,  
Southern Railway, Headquarters Office,  
Park Town P.O., Madras - 3.

.. Respondents

By Advocate Mr K.S. Bahuleyan for Standing Counsel.

The application having been heard on 17th April 1996,  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant has moved Divisional Personnel Officer  
for refixation of his pay. The representation has been  
pending consideration for more than one year. Learned  
Standing Counsel for respondents submits that a speaking  
order will be passed on A-4 and communicated to applicant

within two months from today. We record the submission, and dispose of the application accordingly. No costs.

Dated the 17th April, 1996.

*P V Venkatakrishnan*  
P V VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

*Cheppur Sankaran*  
CHEPPUR SANKARAN NAIR (J)  
VICE CHAIRMAN

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List of Annexure

Annexure A4: A true copy of the representation  
dt.15.3.95 submitted by the applicant  
to the 2nd respondent.